

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6713  
ANSWERED ON:09.05.2000  
TERROIST OUTFITS IN BIHAR  
BRAJ MOHAN RAM;JAWAHAR LAL JAISWAL

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the names of terrorist outfits operating in Bihar;
- (b) the number out of these are getting assistance from foreign countries or the terrorist outfits of other States;
- (c) the terrorists arrested during last three years in Bihar; and
- (d) the steps being taken by the Government to check such outfits?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

( SHRI I.D. SWAMI )

(a): According to information received from the Government of Bihar, there are no terrorist outfits in the State. However, the following Left Wing extremist and banned private senas are operating in Bihar: (1) People's War, (2) Ranvir Kisan Mahasangh, (3) Jan Suraksha Sangharsh Manch, (4) Sawarna Liberation Front, (5) Sunlight Sena and Lal Khandi, (6) Maoist communist Centre, (7) La Sena, (8) Lorik Sena, (9) Bhumi Sena, (10) Hara Sena, (11) Kuwar Sena, (12) Brahmarshi Sena and (13) Mazdoor Kisan Sangran Samiti.

(b): As per available information, People's War operating in Bihar is getting assistance from People's War Group operating in Andhra Pradesh.

(c) : The number of Left Wing extremists arrested during the last three years was as under :-

Year	Number
1997	907
1998	562
1999	581

(d): `Public Order` and `Police` are State subjects. However, keeping in view the overall dimensions which Left Wing extremism has assumed in some States, the Central Government has set up a high level Coordination Centre, headed by the Union Home Secretary, with Chief Secretaries and Director Generals of Police of the seriously affected States as members, to review and coordinate steps taken by these States to check the Left Wing extremist activities, monitor the plan of action in respect of each State and to make recommendations, both on development and security aspects of the problem.

The Coordination Centre has been meeting periodically. Several important decisions, such as, providing financial support from the Centre for combating Left Wing extremist activities, construction/improvement of identified critical roads, preparation of plans for development of affected areas to tackle the problem in a holistic manner, sharing of intelligence inputs on constant basis, providing assistance of para-military forces on need basis, etc., have been taken and effectively followed-up.

A sum of Rs.9.00 crore was released to the Government of Bihar during the year 1999-2000 under the Scheme for reimbursement of Security Related Expenditure.

The Central Government has also been extending financial support to the State Government of Bihar under the Scheme for Modernisation of State Police Forces for improving its policing infrastructure.

